

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

21
ORDER SHEET

COURT NO. : 1

01.12.2017

O.A./260/156/2013

STAY CONTINUING

P VENKATA RAMANA
-V/S-
M/O RAILWAYS

ITEM NO:40

FOR APPLICANTS(S) Adv. : Mr.N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty-1

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that in view of the Para 8 of the counter, the grievance of the applicant has been redressed. In view of the above, the O.A. is disposed of being infructuous.</p> <p style="text-align: right;">SKS</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>kb</p>

00th 01.12.17

Copy of order
are being prepared
for counsel
for both side
V.V.M.
6.12.17
E.O.
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06.12.17